F. No. J-18/26/2022-Judicial (Part-2) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 12 October, 2022

ORDER

The President is pleased to accept the resignations of three panel counsel, as mentioned in the table below under column-II & III, with effect from the date of this order:

SI. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment
		* III	IV
1.	Shri Sarban Bhattacharjee	Senior Counsel Group-II for High Court of Calcutta (PB) Kolkata	J-11017/2/2022-Judicial dated 11.02.2022 (SI. No. 98)
2.	Ms. Shweta A. Nayak	Senior Counsel Group-II High Court of Bombay (PB) Mumbai	J-11017/5/2022-Judicial dated 03.03.2022 (SI. No. 163)
3.	Shri Subha Bikash Panda	Central Government Counsel for High Court of Orissa	J-11017/6/2021-Judicial (Part-1) dated 23.09.2021 (Sl. No. 10)

- Consequent upon above acceptance of resignations, the names of aforesaid three Advocates figuring in various orders of this Department, as mentioned under column-IV, stand deleted
- Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

Copy for information to:

PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.

2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).

3. The Incharge, Branch Secretariat at Mumbai and Kolkata.

4. The Additional Solicitor General of India, High Court of Bombay and Calcutta.

5. The Deputy Solicitor General of India for High Court of Orissa.

6. The Registrars of High Court of Bombay (PB), Calcutta (PB) and Orissa.
7. All the three Advocates figuring in the table above. 8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Order related to empanelment of Advocate for Union of India".

9. Hindi Section, Department of Legal Affairs, for translation of this order.

10. Office/spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial) Tel. 011-23384945

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